## BUSINESS ADVISORY COMMITTEE

## TWENTY-FIRST REPORT

## (Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 2nd August, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

(I) The Dock Workers (Regulation of Employment) Amendment l hour. Bill, 1967, as passed by Rajya Sabha. (Consideration and passing) (2) The Coal Bearing Areas (Acquisition and Development) 2 hours. Amendment Bill, 1967, as passed by Rajya Sabha. (Consideration and passing) (3) The Delhi and Ajmer Rent Control (Nasirabad Cantonment Repeal) Bill, 1968, as passed by Rajya Sabha. 2 hours. (Consideration and passing) (4) The Iron Ore Mines Labour Welfare Cess (Amendment) l hour. Bill, 1967. (Consideration and passing) (5) The Salaries and Allowances of Ministers (Amendment) Bill, 1 hour. 1967. (Consideration and passing) (6) The Khuda Baksh Oriental Public Library Bill, 1968. l hour. (Consideration and passing) (7) The State Agricultural Credit Corporations Bill, 1968. hours. (Consideration and passing) (8) The Special Marriage (Amendment) Bill, 1968, as passed by 1 hour. Rajya Sabha. (Consideration and passing) (9) The Judges (Inquiry) Bill, 1968. 2 hours. (Consideration and passing) (10) The Army, Air Force and Naval Law (Amendment) Bill, 1968. hour. (Consideration and passing) (11) Discussion on the Resolution seeking continuance of President's 3 hours. Rule in Uttar Pradesh. (12) Discussion on the Resolution seeking continuance of President's 3 hours. Rule in West Bengal.

New Delhi; August 2, 1968. Sravana 11, 1890 (Saka). N. SANJIVA REDDY,

Chairman,

3 hours.

Business Advisory Committee.

(13) Motion regarding Flood situation in the country.